

**Data of Immovable Properties of Displaced Persons from East Pakistan**

\*1645 SHRI DEVEN SEN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Government will consider the desirability of collecting data of immovable properties left behind by the East Pakistan displaced persons in East Pakistan for proper appraisal of the loss they have had to shoulder due Partition as a price for Freedom of India ;

(b) If so, how Government proposed to compile such data ; and

(c) If not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) to (c). Under the Nehru-Liaquat Pact of April, 1950, the displaced persons from East Pakistan retain their proprietary rights in the properties left behind by them in that country. It is neither possible nor practicable to collect or verify such data.

**Frequent transfer of Sales Assistants working in D.M.S. stalls situated in Secretariat Complex and in other Government Departments**

\*1646 SHRI S. M. BANERJEE : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that Sales Assistants in the various milk stalls of Delhi Milk Scheme in the Secretariat complex and other Government Departments are transferred frequently causing dislocation in the working of the stalls and consequent inconvenience to the Managers and Assistant Managers affecting their efficient functioning; and

(b) if so, whether Government propose to instruct the Delhi Milk Scheme Administration to minimise such transfers unless they are warranted by grave reasons of misconduct on the part of the Sales Assistant ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No Sir, Transfers are made only when they are considered necessary in the public interest.

(b) Does not arise.

**Non-implementation of Development schemes of Telephone Exchanges and opening of Public call offices in U. P. due to non-availability of Telephone Equipment**

\*1647. SHRI ARJUN SINGH BHADORIA :  
SHRI K. N. PANDEY :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether it is a fact that a number of schemes regarding the development of Telephone Exchanges and opening of Public Call Offices already approved are not being implemented for want of telephone equipment in U. P. ; and

(b) if so, the reasons therefor ?

THE MINISTER OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA) : (a) and (b). No, Sir, The approved schemes regarding the development of telephone Exchanges and opening of P. C. Os in U. P. as well as the rest of the country are being implemented. It is however, true that some times there have been shortages of certain types of equipment and stores which result in delays in execution of schemes.

A total 6595 and 9050 lines of Exchange capacity was added in U. P. during 1968-69 and 1969-70 respectively. The number of long distance P. C. Os. opened was 20 and 24 respectively.

During 1970-71, it is hoped to commission about 8000 lines of exchange capacity and 25 long distance P. C. Os in U. P.